

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-139**

26/(ND)/2008

**IN THE MATTER OF:**

**Sh. Vinod Gupta**

....APPLICANT

**Vs.**

**Classic Lamp Industries P. Ltd & Ors**

....RESPONDENT

**SECTION**

**U/s 397/398**

**Order delivered on 02.7.2021**

**CORAM:**

**SHRI PSN PRASAD,**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**


For the Appellant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 20.9.2021.

  
**(Madhu Narula)**  
**Court Officer**